

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 2585
ANSWERED ON 02.08.2022**

Sports Academies

2585. SHRIMATI HIMADRI SINGH:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the number of sports academies currently operating in Madhya Pradesh and the districts of Madhya Pradesh in which there are plans to set up such academies in the future;

(b) whether the Government has any plans to set up sports academy in Anuppur, Umaria, Shahdol and Katni districts under Shahdol Parliamentary Constituency and if so, the details thereof; and

(c) the steps taken by the Government to set up more academies in the future?

ANSWER

**THE MINISTER OF YOUTH AFFAIRS & SPORTS
{ SHRI ANURAG SINGH THAKUR }**

(a) to (c) 'Sports' being a State subject, the primary responsibility to establish sports academies rests with the State/Union Territory Governments. The Central Government supplements their efforts. However, under the "Support to National/Regional/State Sports Academies" vertical of the Khelo India Scheme, sports academies are accredited for the training of the Khelo India Athletes. A total of 264 academies have been accredited in the country so far, including 17 academies in the state of Madhya Pradesh.

Accreditation of academies is an ongoing process and sports academies are accredited upon receiving expressions of interest from the State/Union Territory governments after following the due process under the Khelo India Scheme. No proposals for accreditation of sports academies under Khelo India Scheme from Madhya Pradesh are pending in this Ministry.
